

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 82/(MAH)/2016  
M.A. No. 454/2017, 539/2017  
I.A. No. 75/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: M/s. Cyrus Investments Pvt. Ltd. & Anr.  
V/s.  
M/s. Tata Sons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956  
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
Mr. Mohan Parasareen, Sr. Counsel, Mr. Fal Sudhyantha Counsel Mr. Chidananda Adw, Mr. Bhavin Kumar DS Adw, Mr. Changir Misty Adw, Ms. Shruti Desai Counsel and Ms. Namrata Parikh Adw as i/b M/s Mulla and Mulla and Gangie Blunt and Caroe Advocates for Respondent No. 6, 14, 16 to 29			

C. Anyama Sundaran, sr. counsel Rohini Musa Somasekhar Sundarasan Apurva Diwaiji Ravzbeh Misty Mohit Arora Sonali Jaitley, Paray Sawant Guyan Shah Rohan Jaitley Akashay Doctor Abishek V. Dhaval Kothari Rani Tyagi Shubhanshu Gupta Samya Kapoor Rinni Baloni	Anugraha Adv. for Petitioner i/b Desai & Diwaiji
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P.T.O.

JANAK DWARKADAS, SR. ADV.  
SHARAH JAGTIANI  
JEHANGIR JEJEEBHoy  
KAWAN KALYANIWALLA

Advs i/b Naneksha & Sethna  
for R-11. *Sejalby*

Mr. Shailesh Posia i/b. Economic  
Laws Practice. Advocates for  
Respondent Nos. 5 & 7.

*Braithwaite*

Dr. Abhishek Manu Singhvi, Senior Advocate

Mr. Ravi Kadam, Sr. Advocate

Mr. Prateek Seksaria

Mr. Nitish Jain, Mr. Dhruv Dewan, Ms. Ruby Singh Ahuja

Mr. Rohan Batra, Mr. Aijun Sharma, Ms. Tahira Karanjawala, Mr. Avishkar Singhvi

Mr. Arusimla Sinha, Mr. Jeet Karia, Ms. Shivangi Agarwal, Mr. Anupam Prakash

Mr. Sahil Monga, Ms. Juhu Mathur.

Advocates  
i/b  
Shardul  
Atmaram  
Mangaldas & Co.  
for 1, 2, 3 &  
Respondent 23

*Nitish Jain*

## ORDER

MA No. 454/2017, 539/2017 & IA 75/2017 IN CP No. 82/241-242, 244/NCLT/MB/MAH/2016

The Counsel for Applicant as well as Respondents are present.

Petitioner's side heard. Respondent #1 side part heard.

List this matter for further hearing on 12.01.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)